

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **11.08.2022** (THURSDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
 Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 285/2022	IDBI Trusteeship Services Limited V Ozone Urbana Infra Developers Pvt Ltd	Edward James	
2.	Comp App (AT) No 59/2022 & IA No 666/2022	Smt Kodali Vijaya Rani V Quantum Bulid-Tech Ltd	K.Rajendran	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(INS) No.336/2021	VS PALANIVEL V P SRIRAM CS With	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates
4.	Comp App (AT)(INS) No.339/2021 (IA NO 701& 702/2021)	V.S. Palanivel V P Sriram With	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates
5.	Comp App (AT)(INS) No.343/2021 (IA NO 709, 711&710/2021)	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd.	APR Associates	Prerna Khatri - A.K. Mylsamy& Associates

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (INS) No. 35/2022 (IA No. 68/2022)	Omkara Assets Reconstruction Pvt Ltd V ECI Infra Towers Company P Ltd &Anr	S. Rama Narayanan	S. Chidambaram for R1
7.	Comp App (AT)(CH)(Ins) No. 210/2022 & IA.No.462,463/2022	Agniti Industrial parks Pvt Ltd V Liquidator &anr WITH	Bhagavath Krishnan	T.Ravichandran R2
8.	Comp App (AT)(CH)(Ins) No. 212/2022	Agniti Industrial parks Pvt Ltd V Liquidator &anr	Bhagavath Krishnan	T.Ravichandran R2
9.	Comp App (AT)(CH) (Ins) No. 180/2022 &IA.No. 407, 408/2022	Dopesh Raja V Sadhanala Venkata Rao & Ianr	Sandeep Kumar	Anant Meratha R1 MummaneniVazra Laxmi R2
10.	Comp App (AT) No. 49/2022 (IA No. 574, 573 & 575/2022)	Medici Holdings Limited V Photon Infotech Private Limited	G.R. Associates	
11.	Comp App (AT) (INS) No. 272/2022 (IA No.583/2022)	Jai Jinendra Enterprises & 7 Ors V C Sanjeevi&anr	Pawan Jhabakh	Kaviyanathan for Caveator
12.	Comp App (AT)(Ins)/295/2022	Jai Jinendra Enterprises V Sanjeevi C	Pawan Jhabakh	
13.	Comp App (AT)(CH) No. 58/2022 & IA No 654,655/2022	S.P.Arunkumar V Mira Alloy Steels Pvt Ltd	M/S. Ramani & Shankar	
14.	Comp App (AT)(CH)(Ins) No. 252/2021 & IA No. 534 & 535/2021	The Assistant Commissioner of Central Tax Vs Shri. BhrugeshRameshchandra	Samiksha Godiyal	SivaramanR2 & R3 Notice Served on R1- 28/02/2022. Notice Returned on R1ii- 03/03/2022(Address

		Amin RP & 2 Ors		Refused)
15.	Comp App. (AT)(CH)(Ins) No. 220/2022& IA.No.476/2022	P. Mohanraj V Axis Bank Limited	T.K . Bhaskar,	Vipin Warriar -R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Srinivasan	Sathyanayanan R1 & R2 K.V. Jagadishvaran G. Indira – R3
17.	TA. No. 79/2021, Comp. App (AT)(Ins) 851/2020	Ashok Kriplani (RP) Vs V. Suresh Kumar & 16 Ors	Sunder Khatri, Shital Khatri and Ritika Achint, Ishwar Mohapatra	Darpan KM, Amrita Sharma R1 Satya Narayan Vashishth& Meena Kumari R5 G.V. Sudhakar, B. Pramod R6 & R6A Tushar Singh and Parthasarathy Bose R12 & R16 Vijay Pal Sharma R15 Mudassi Husain & Satya Vikram- Intervenors Proof not filed for paper publication of Respondents 1B,1C,3A,8C,11A,11B,11C,11E,11G,13A,13B,13C,13D & 13E
18.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari V Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	A.Mohan
19.	Comp App (AT)(CH)(Ins) No. 205/2021 & IA No 411/2021	State Tax officer V Bijoy Prabhakaran Pulipra	E.K. Kumaresan	Bijoy Pulipra
20.	Comp App (AT)(CH)(Ins) No. 156/2021& IA No.315,316/2021	Amit Chandrakant Vaishnav V M D Overseas Limited &anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2

21.	Comp App (AT)(INS) No.326/2021 IA NO 676/2021	Venkata Sivakumar V Jayaram Chowdhary	Venkata Sivakumar	Ravindranath
22.	TA. No. 154/2021, Comp. App (AT)(Ins) 557/2019	M. Mohamed Fahrudeen Vs Mr. Vasudevan Resolution Professional of Tiffins Barytes Asbestos & Paints Ltd. & 2 Ors	B. Karunakaran	K. Moorthy R1 & D. Sreenivasan, for RP Bijoy Kumar Pradhan, R2 Ms. Madhusmita Bora R3
23.	Comp App (AT)(INS) No.37/2021 (IA NO 611, 87, 86/2021)	Employees Provident Fund Organization V Mr. Bhrugesh Amin	M.S. Viswanathan	Krishna Dath M
24.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021 & 450/2021 & IA No.686/2022	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors. Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 MummaneniVazra Laxmi-R3 Shivakumar& Suresh-R4 M.S. Visvanathan R2
25.	Comp App (AT)(CH) No. 61/2021 & IA No. 698,699 & 700/2021	DRS Logistics P Ltd & 4 Ors V Anjani Kumar Agarwal & 10 Ors With	T.K. Bhaskar	Mr.Rajesh Ranjan R1 to R6(Vakalat not filed) Notice Served on R7,R8,R10,R11-(11/02/2022) Notice Served on R9-(09/02/2022)

26.	Comp App (AT)(CH) No. 01/2022 & IA No. 04/2022	Anjani Kumar Agarwal & 5 Ors V DRS Logistics P Ltd & 10 Ors	Anant Merathia	TK Bhaskar R3 Kushagra Pandit R4,R5,R8&R10. Notice Served on R1,R2,R9(19/01/2022) Notice served on R6(18/01/2022) Notice Served on R7(20/01/2022) Notice Returned on R11(Addressee Left)
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**By the order of Hon'ble Member (J)
(Chennai Bench)**

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